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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 7779/2024

SMT GOPI CHHETRI

....Petitioner

Through: Mr. Sarvesh Rai, Adv.

versus

UNION OF INDIA & ANR.

....Respondents

Through: Mr. Tanveer Ahmed Ansari, SPC, Mr. Hilal Haider, GP with Ms. Neha

Tiwari, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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24.09.2025

C. HARI SHANKAR, J.

- 1. Learned Counsel for the petitioner appears and submits on instructions that she seeks to withdraw the petition as petitioner has been granted the relief sought in the petition.
- **2.** The petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 24, 2025/AT

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